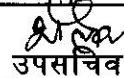


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 21.06.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDENT ADVOCATE'S</i>
1	Shri K.C.Sharma, Advocate	S.B.Criminal Misc.Bail Application No.4510/ 2016,Ajay Deep V/s The State of Raj & Ors	Mr.Mahaveer Bishnoi	Mr.Vikram . Rajpurohi-PP Mr.H.R.Chawla- For Complainnts



उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,
जोधपुर

“ Help The Neady -- Timely Help May Create History ”